

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-17184-JK (LD) of 2024

DATED:- 14 - 10 - 2024

Sanction is hereby accorded to the appointment of Officer's of Forest Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition,if any, pending before Hon'ble SupremeCourt of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 14- 10- 2024

No:-LAW-OIC/10/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.-17184-JK(LD) of 2024 dated 14.10.2024

S. No.	Title of the Case	OIC
1	AA No 2/2024 Sadhotra Brothers V/s Managing Director J&K SFC & Ors	Mr. Chaturbhuj Behera (IFS) presently posted as Managing Director in the Forest Development Corporation (Cell No. 9419071461 Email id: jksfc.kmr@gmail.com
2	AA No 2/2024 Sadhotra Brothers V/s Managing Director J&K SFC & Ors	
3	AA NO 4/2024 Sadhotra Brothers V/s Managing Director J&K SF	
4	TA No. 5309/2021 titled Vijay kumar & ors Vs UT of J&K & ors and	Mr. Pankaj Raina, SFS, DFO, ETF Project Division Jammu (Email id pankaj.acf@live.com &dfoetf@gmail.com Cell No. 9419168155)
5	TA No. 5551/2021 titled Mir Ali Ors Vs UT of J&K & Ors,	Mr. Pankaj Raina, SFS, DFO, ETF Project Division Jammu (Email id pankaj.acf@live.com &dfoetf@gmail.com Cell No. 9419168155)
6	WPC No. 1182/2024 titled Inhabitants of Village Thanole through Vaseem Raja Versus UT of J&K & Ors.	Ms. Shaveta Jandial, (IFS) Regional Director, Pollution Control Committee, Jammu regionaldirectorjkspcbjmu@gmail.com, Mobile No. (9419172132)
7	WPC No. 1137/2024 titled New Jagdambey Brick Industry Village Malpur Batehra Jammu through Angrez Singh Versus UT of J&K & Ors.	
8	WPC No. 1569/2024 titled Vishwakarma Steel Industry Versus UT of J&K & Ors	
9	WPC No. 1609/2024 titled Swastic Stone Crusher Versus UT of J&K.	
10	WPC No. 1612/2024 titled Shiv Shanker Stone crusher Versus UT of J&K & Ors	
11	WPC No. 1743/2024 titled Ayodha Stone Crusher Versus UT of J&K.	
12	WPC No. 1752/2024 titled Anjali Stone	



	Crusher Versus UT of J&K & Ors
13	WPC No.829/2024 titled Raavi Stone Crusher Versus UT of J&K
14	WPC it No. 1732/ 2024 titled Kreshii Alloys (P) Ltd. Versus UT of J&K
15	WPC NO. 1771/2024 titled Choudhary Stone Choudhary Versus UT of J&K & Ors. S St.
16	WPC No. 1795/2024 titled Narsehian stone crush JBK & Ors Versus UT of J&K.
17	WPC No.2035 of 2024 titled Khusi stone crusher Versus UT of J&K & Ors.
18	WPC No. 2034 of 2024 titled Trikuta Stone Crusher Versus UT of J&K & Ors.
19	WPC No. 2037 of 2024 titled Shiva Stone Crusher Versus UT of J&K & Ors
20	WPC No. 1999 of 2024 titled Tawi Stone Crusher Versus UT of J&K & ors
21	WPC No. 2129/2024 titled M/s Oriental Stone Crusher through its prop. Shri Lal Chand Versus UT of J&K & Ors
22	WPC of 2225 of 2025 titled M/s Jai Hanuman stone crusher Versus UT of j&K & Ors.
23	WPC No0.2316 of 2024 titled New Oriental stone crusher Versus UT of J&K & Ors.
24	WPC No.2295 of 2024 titled Krishna Brick Industry & Ors Versus UT of J&K & Ors.
25	PIL 07/2014 title Dewakar Sharma Versus State of J&K & Ors.
26	WPC No. 2309 of 2024 titled Om Brick Kiln & Anr. Versus UT of J&K & Ors

Devsingh